

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 06.08.2024									
SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	65983/2024	06.08.2024	BLAPL-6737/2024	KC SWAIN	C.O.		Order Dtd. 2024-08-02		(Seat No-)
2	65985/2024	06.08.2024	BLAPL-6651/2024	MR ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-08-01		(Seat No-)
3	65986/2024	06.08.2024	ABLAPL-3997/2024	TR JENA	C.O.	COURT NO. 2	Order Dtd. 2024-08-02	BAIL-1	(Seat No-1)
4	65987/2024	06.08.2024	ABLAPL-6216/2024	MK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-08-02	BAIL-1	(Seat No-2)
5	65988/2024	06.08.2024	ABLAPL-5013/2024	AK NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-08-02		(Seat No-2)
6	65989/2024	06.08.2024	ABLAPL-3146/2024	C RANA	C.O.	COURT NO. 2	Order Dtd. 2024-08-02	BAIL-1	(Seat No-6)
7	65991/2024	06.08.2024	ABLAPL-4441/2024	S SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-08-02		(Seat No-6)
8	65992/2024	06.08.2024	BLAPL-6975/2024	MR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-08-02	BAIL-1	(Seat No-3)
9	65995/2024	06.08.2024	BLAPL-5322/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-08-02		(Seat No-3)
10	65996/2024	06.08.2024	BLAPL-3400/2024	SUSANTA KUMAR LENKA	C.O.	COURT NO. 2	Order Dtd. 2024-08-02		(Seat No-3)

11	66002/ 2024	06.08.20 24	WP (C) - 18243/2 018	SK MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	WRIT BRANCH -1	(Se at No- 1)
12	66003/ 2024	06.08.20 24	WP (C) - 18246/2 018	SK MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	WRIT BRANCH -1	(Se at No- 1)
13	66004/ 2024	06.08.20 24	WP (C) - 18271/2 018	SK MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	WRIT BRANCH -1	(Se at No- 1)
14	66005/ 2024	06.08.20 24	MATA- 1/2023	P PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-03-18	FIRST APPEAL	(Se at No- 4)
15	66006/ 2024	06.08.20 24	WP (C) - 14224/2 009	SR PANI	C.O.	COURT NO. 2	Order Dtd. 2022-12-13	WRIT BRANCH -1	(Se at No- 2)
16	66007/ 2024	06.08.20 24	WP (C) - 24903/2 012	JK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-08-03	WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 118)
17	66008/ 2024	06.08.20 24	ABLAPL- 14557/2 018	RK MAHABHOI	C.O.	COURT NO. 2	Order Dtd. 2019-02-26		(Se at No- 118)
18	66009/ 2024	06.08.20 24	OJC- 2946/19 99	SK MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2014-01-13		(Se at No- 118)
19	66010/ 2024	06.08.20 24	RSA- 159/200 4	RN DAS MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2006-02-22	SECOND APPEAL	(Se at No- 3)
20	66011/ 2024	06.08.20 24	WP (C) - 24642/2 023	R DAS	C.O.	COURT NO. 2	Order Dtd. 2024-02-01	WRIT BRANCH -1	(Se at No- 2)
21	66012/ 2024	06.08.20 24	WP (C) - 5242/20 24	R DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-05	WRIT BRANCH -7	(Se at No- 44)
22	66013/ 2024	06.08.20 24	WP (C) - 6650/20 19	AK PANDA	C.O.	COURT NO. 2	Order Dtd. 2019-03-29		(Se at No- 44)

23	66014/2024	06.08.2024	WP (C) - 3374/2024	PRADEEP BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-08-02	WRIT BRANCH -2	(Se at No-8)
24	66015/2024	06.08.2024	WP (C) - 5068/2016	S MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2016-11-09	WRIT BRANCH -7	(Se at No-18)
25	66016/2024	06.08.2024	CONTC-4695/2024	M/S.DR. PURUSOTTAM CHULI, P.NATH, S.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-08-02	CONTEMPT	(Se at No-5)
26	66017/2024	06.08.2024	CONTC-4694/2024	M/S.DR. PURUSOTTAM CHULI, P.NATH, S.SAHOO	C.O.	COURT NO. 2			(Se at No-5)
27	66018/2024	06.08.2024	WP (C) - 1601/2024	R R NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-01-31	WRIT BRANCH -7	(Se at No-5)
28	66019/2024	06.08.2024	WP (C) - 8745/2011	S MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2023-12-04	WRIT BRANCH -3	(Se at No-33)
29	66020/2024	06.08.2024	CRLREV-48/2023	P K MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-08-21	CRIMINAL REVISION	(Se at No-2)
30	66021/2024	06.08.2024	WA-1531/2023	K.C. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-08-01	WRIT APPEAL	(Se at No-7)
31	66022/2024	06.08.2024	CRLREV-309/2024	D K PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-09-17	CRIMINAL REVISION	(Se at No-5)
32	66023/2024	06.08.2024	CONTC-2622/2022	S. DASH	C.O.	COURT NO. 10	Order Dtd. 2024-08-02	CONTEMPT	(Se at No-6)
33	66024/2024	06.08.2024	CONTC-4719/2024	S. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-08-02	CONTEMPT	(Se at No-7)
34	66025/2024	06.08.2024	CRLREV-272/2024	M K PANI	C.O.	COURT NO. 10	Order Dtd. 2024-09-13	CRIMINAL REVISION	(Se at No-1)
35	66026/	06.08.20	WP (C) -	S MOHANTY	C.O.	COURT	Order Dtd.	WRIT	(Se

	2024	24	10273/2010			NO. 10	2023-07-04	BRANCH-1	at No-2)
36	66027/2024	06.08.2024	CONTC-4718/2024	S. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-08-02	CONTEMPT	(Se at No-1)
37	66028/2024	06.08.2024	CRLREV-301/2024	D K PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-09-13	CRIMINAL REVISION	(Se at No-5)
38	66029/2024	06.08.2024	CONTC-4717/2024	S. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-08-02	CONTEMPT	(Se at No-7)
39	66030/2024	06.08.2024	WP (C) - 4632/2003	S MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-07-22	WRIT BRANCH-1	(Se at No-4)
40	66031/2024	06.08.2024	CONTC-4716/2024	S. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-08-02		(Se at No-4)
41	66032/2024	06.08.2024	WP (C) - 15076/2024	B K SWAIN	C.O.	COURT NO. 8	Order Dtd. 2024-08-01	WRIT BRANCH-6	(Se at No-26)
42	66033/2024	06.08.2024	WP (C) - 18753/2018	S MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Se at No-48)
43	66034/2024	06.08.2024	CONTC-4709/2024	S. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-02		(Se at No-48)
44	66035/2024	06.08.2024	CONTC-4708/2024	S. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-02		(Se at No-48)
45	66036/2024	06.08.2024	CONTC-4707/2024	S. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-02		(Se at No-48)
46	66037/2024	06.08.2024	WP (C) - 3935/2019	S MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Se at No-10)
47	66038/2024	06.08.2024	CONTC-4706/2024	S. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-02		(Se at No-10)

48	66039/ 2024	06.08.20 24	ARBP- 50/2023	K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-08-06		(Se at No- 10)
49	66040/ 2024	06.08.20 24	WP (C) - 19333/2 022	S MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-08-22	WRIT BRANCH -1	(Se at No- 31)
50	66041/ 2024	06.08.20 24	ARBP- 50/2023	K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-08-06		(Se at No- 31)
51	66042/ 2024	06.08.20 24	WP (C) - 198/200 6	S MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-08-29	WRIT BRANCH -7	(Se at No- 18)
52	66043/ 2024	06.08.20 24	ARBP- 89/2023	S. BISWAL	C.O.	COURT NO. 17	Order Dtd. 2024-08-01		(Se at No- 18)
53	66044/ 2024	06.08.20 24	ARBP- 89/2023	J. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-08-01		(Se at No- 18)
54	66045/ 2024	06.08.20 24	ARBP- 89/2023	J. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-08-01		(Se at No- 18)
55	66046/ 2024	06.08.20 24	WP (C) - 18827/2 020	M.K. SWAIN	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-06-25	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 111)
56	66047/ 2024	06.08.20 24	WP (C) - 17372/2 024	SK BISWAL	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-02		(Se at No- 111)
57	66048/ 2024	06.08.20 24	WP (C) - 18695/2 020	R SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANCH -5	(Se at No- 23)
58	66049/ 2024	06.08.20 24	FAO- 351/202 3	B. RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-26	MISC. APPEAL SEC.	(Se at No- 9)
59	66050/ 2024	06.08.20 24	WP (C) - 18698/2 020	R SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANCH -5	(Se at No- 23)

60	66051/ 2024	06.08.20 24	WP (C) - 17934/2 024	SATYAJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05		(Se at No- 23)
61	66052/ 2024	06.08.20 24	WP (C) - 18693/2 020	R SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANCH -5	(Se at No- 23)
62	66053/ 2024	06.08.20 24	WP (C) - 17928/2 024	SATYAJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05		(Se at No- 23)
63	66054/ 2024	06.08.20 24	WP (C) - 18006/2 024	PK DASH	C.O.	COURT NO. 1	Order Dtd. 2024-08-12		(Se at No- 23)
64	66056/ 2024	06.08.20 24	WP (C) - 8033/20 22	K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-04-12	WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 112)
65	66057/ 2024	06.08.20 24	WP (C) - 3395/20 08	S MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2009-12-16		(Se at No- 112)
66	66058/ 2024	06.08.20 24	WP (C) - 17230/2 024	D. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-07-23		(Se at No- 112)
67	66059/ 2024	06.08.20 24	WP (C) - 5415/20 12	S MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2012-10-08	WRIT BRANCH -5	(Se at No- 47)
68	66060/ 2024	06.08.20 24	WP (C) - 17931/2 024	SATYAJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-08-05		(Se at No- 47)
69	66061/ 2024	06.08.20 24	WP (C) - 17280/2 024	D. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-07-23		(Se at No- 47)
70	66063/ 2024	06.08.20 24	WP (C) - 18128/2 024	SATYAJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-08-05		(Se at No- 47)
71	66064/ 2024	06.08.20 24	CMP- 778/202 4	R. R. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-09-02		(Se at No- 47)

72	66066/ 2024	06.08.20 24	WP (C) - 18015/2 024	SUBHENDU KUMAR DAS	C.O.	COURT NO. 20	Order Dtd. 2024-08-05		(Se at No- 47)
73	66067/ 2024	06.08.20 24	CRLMC- 2741/20 24	RAHUL SETHI	C.O.	COURT NO. 20	Order Dtd. 2024-08-01		(Se at No- 47)
74	66068/ 2024	06.08.20 24	CRLMC- 2755/20 24	B. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-08-01		(Se at No- 47)
75	66069/ 2024	06.08.20 24	FAO- 294/202 3	A.K. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-07-26	MISC. APPEAL SEC.	(Se at No- 5)
76	66070/ 2024	06.08.20 24	FAO- 294/202 3	G.C. BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-07-26	MISC. APPEAL SEC.	(Se at No- 5)
77	66071/ 2024	06.08.20 24	BLAPL- 3314/20 24	BINDU SAGAR SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-08-01		(Se at No- 5)
78	66072/ 2024	06.08.20 24	FAO- 334/202 2	M. NAIK	C.O.	COURT NO. 20	Order Dtd. 2024-07-26	MISC. APPEAL SEC.	(Se at No- 2)
79	66073/ 2024	06.08.20 24	WP (C) - 18055/2 024	DEBENDRA SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-08-02		(Se at No- 2)
80	66074/ 2024	06.08.20 24	FAO- 334/202 2	T. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-07-26	MISC. APPEAL SEC.	(Se at No- 2)
81	66075/ 2024	06.08.20 24	WP (C) - 17404/2 024	B. K. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-08-01		(Se at No- 2)
82	66076/ 2024	06.08.20 24	FAO- 334/202 2	M.M. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-07-26	MISC. APPEAL SEC.	(Se at No- 2)
83	66077/ 2024	06.08.20 24	WPC (OAC) - 3902/20 17	M/S.SANJIB MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-08-05	OA Branch	(Se at No- 1)
84	66079/ 2024	06.08.20 24	WP (C) - 10081/2 012	S MOHANTY	C.O.	CHIEF JUSTIC E'S	Order Dtd. 9999-12-31	WRIT BRANCH -3	(Se at No-

						COURT			33)
85	66080/2024	06.08.2024	WPC (OAC) - 3281/2017	G.D MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-05	OA Branch	(Seat No-1)
86	66081/2024	06.08.2024	WPC (OA) - 722/2018	M/S SARITA PANDA, P.N. PATNAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-05	OA Branch	(Seat No-1)
87	66082/2024	06.08.2024	WP (C) - 10082/2012	S MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2012-08-29	WRIT BRANCH -3	(Seat No-33)
88	66083/2024	06.08.2024	WPC (OA) - 19/2018	M/S GURU PRASAD PATNAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-05	OA Branch	(Seat No-1)
89	66085/2024	06.08.2024	WP (C) - 15575/2024	N.K. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-05	WRIT BRANCH -3	(Seat No-33)
90	66086/2024	06.08.2024	WP (C) - 10078/2012	S MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2016-02-05	WRIT BRANCH -3	(Seat No-33)
91	66087/2024	06.08.2024	WP (C) - 17918/2024	N.K. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-05		(Seat No-33)
92	66088/2024	06.08.2024	WP (C) - 10079/2012	S MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANCH -3	(Seat No-33)
93	66089/2024	06.08.2024	WP (C) - 17468/2024	K. PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-05		(Seat No-33)
94	66090/2024	06.08.2024	WP (C) - 17466/2024	K. PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-05		(Seat No-33)
95	66091/2024	06.08.2024	WP (C) - 19989/2017	M/S. PRASANTA KU. SATAPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-25	WRIT BRANCH -6	(Seat No-25)
96	66092/2024	06.08.2024	WP (C) - 3529/2004	S MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-04	WRIT BRANCH -5	(Seat No-32)
97	66093/2024	06.08.2024	WP (C) - 19989/2	K.C. SWAIN	C.O.	COURT NO. 3	Order Dtd. 2024-07-25	WRIT BRANCH	(Seat at

			017			OLD		-6	No-25)
98	66094/2024	06.08.2024	WP (C) - 19989/2017	M.K. PANI	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-25	WRIT BRANCH -6	(Se at No-25)
99	66095/2024	06.08.2024	WP (C) - 21331/2018	CR NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-22	WRIT BRANCH -5	(Se at No-22)
100	66096/2024	06.08.2024	WP (C) - 5416/2012	S MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2012-10-08	WRIT BRANCH -5	(Se at No-47)
101	66097/2024	06.08.2024	WP (C) - 2508/2010	S MOHANTY	C.O.	COURT NO. 8	Order Dtd. 9999-12-31	WRIT BRANCH -8	(Se at No-39)
102	66098/2024	06.08.2024	WP (C) - 17048/2009	S MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-01-09	WRIT BRANCH -8	(Se at No-42)
103	66099/2024	06.08.2024	BLAPL-3735/2024	A MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-08-01		(Se at No-42)
104	66101/2024	06.08.2024	CRLMP-1099/2024	BHARATI DAS	C.O.	COURT NO. 8	Order Dtd. 2024-08-02		(Se at No-42)
105	66102/2024	06.08.2024	ABLAPL-6827/2024	SN GAYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-02		(Se at No-42)
106	66103/2024	06.08.2024	CONTC-202/2016	S PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-19	CONTEMPT	(Se at No-4)
107	66104/2024	06.08.2024	ABLAPL-7594/2024	DK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01		(Se at No-4)
108	66105/2024	06.08.2024	RSA-404/2003	TK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-26	SECOND APPEAL	(Se at No-3)
109	66106/2024	06.08.2024	ABLAPL-7432/2024	PC DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01		(Se at No-3)
110	66107/	06.08.2024	RSA-	A SUNDARAY	C.O.	COURT	Order Dtd.	SECOND	(Se

0	2024	24	60/2007			NO. 2 OLD	2024-07-23	APPEAL	at No- 2)
11 1	66108/ 2024	06.08.20 24	RSA- 452/200 9	S MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2011-08-24	SECOND APPEAL	(Se at No- 3)
11 2	66109/ 2024	06.08.20 24	ABLAPL- 7542/20 24	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01		(Se at No- 3)
11 3	66110/ 2024	06.08.20 24	RFA- 89/2004	S MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2018-08-27		(Se at No- 3)
11 4	66111/ 2024	06.08.20 24	ABLAPL- 7515/20 24	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01		(Se at No- 3)
11 5	66112/ 2024	06.08.20 24	OJC- 4591/20 02	K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2016-02-23		(Se at No- 3)
11 6	66113/ 2024	06.08.20 24	ABLAPL- 3683/20 24	MR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01		(Se at No- 3)
11 7	66114/ 2024	06.08.20 24	FAO- 497/201 1	A ACHARYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2012-03-01	MISC. APPEAL SEC.	(Se at No- 8)
11 8	66116/ 2024	06.08.20 24	WA- 473/201 4	P JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-19	WRIT APPEAL	(Se at No- 5)
11 9	66117/ 2024	06.08.20 24	ABLAPL- 3682/20 24	MR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01		(Se at No- 5)
12 0	66118/ 2024	06.08.20 24	ABLAPL- 13110/2 021	MN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-23	BAIL-2	(Se at No- 9)
12 1	66119/ 2024	06.08.20 24	ABLAPL- 7520/20 24	RAMAKANTA SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01	BAIL-2	(Se at No- 7)
12 2	66120/ 2024	06.08.20 24	FAO- 534/201 5	KK NATH	C.O.	COURT NO. 23	Order Dtd. 2024-02-02	MISC. APPEAL SEC.	(Se at No- 2)

12	66122/ 2024	06.08.20 24	ABLAPL- 7442/20 24	PK LENKA	C.O.	COURT NO. 23	Order Dtd. 2024-08-01	BAIL-1	(Se at No- 3)
12	66123/ 2024	06.08.20 24	CONTC- 1292/20 08	S MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2017-11-27		(Se at No- 3)
12	66125/ 2024	06.08.20 24	CONTC- 1569/20 13	S MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2015-08-31		(Se at No- 3)
12	66126/ 2024	06.08.20 24	ABLAPL- 7395/20 24	B DAS	C.O.	COURT NO. 23	Order Dtd. 2024-08-01	BAIL-1	(Se at No- 2)
12	66127/ 2024	06.08.20 24	BLAPL- 7464/20 24	S.K. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-08-05		(Se at No- 2)
12	66128/ 2024	06.08.20 24	CONTC (C PC) - 284/201 3	MR SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-02-25	OA Branch	(Se at No- 1)
12	66129/ 2024	06.08.20 24	ABLAPL- 3758/20 24	DK JENA	C.O.	COURT NO. 23	Order Dtd. 2024-08-01		(Se at No- 1)
13	66130/ 2024	06.08.20 24	WPCRL- 12/2023	HS PAIKRAY	C.O.	COURT NO. 23	Order Dtd. 2024-07-25	WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 123)
13	66131/ 2024	06.08.20 24	ABLAPL- 7553/20 24	K SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-08-01		(Se at No- 123)
13	66132/ 2024	06.08.20 24	ABLAPL- 7711/20 24	T.R. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-08-05	BAIL-1	(Se at No- 1)
13	66134/ 2024	06.08.20 24	ABLAPL- 7446/20 24	RK BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-07-30		(Se at No- 1)
13	66135/ 2024	06.08.20 24	BLAPL- 4459/20 24	K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01		(Se at No- 1)

135	66136/2024	06.08.2024	CRP-10/2022	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-02	CIVIL REVISION	(Seat No-1)
136	66137/2024	06.08.2024	ABLAPL-7386/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-02		(Seat No-1)
137	66138/2024	06.08.2024	SA-308/2001	LD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-29	SECOND APPEAL	(Seat No-7)
138	66139/2024	06.08.2024	CRP-19/2024	G. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20	CIVIL REVISION	(Seat No-1)
139	66140/2024	06.08.2024	CRLMC-3908/2023	SK LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-19	CRIMINAL MISC	(Seat No-6)
140	66141/2024	06.08.2024	MACA-438/2021	A.K. BARIK	C.O.	COURT NO. 14	Order Dtd. 2023-05-13	MISC. APPEAL SEC.	(Seat No-4)
141	66142/2024	06.08.2024	CMP-347/2024	PK BARIK	C.O.	COURT NO. 14	Order Dtd. 2024-06-19	WRIT BRANCH -1	(Seat No-30)
142	66143/2024	06.08.2024	CMP-792/2024	K SAHOO	C.O.	COURT NO. 14	Order Dtd. 2024-07-31	WRIT BRANCH -5	(Seat No-23)
143	66145/2024	06.08.2024	WP (C) - 18180/2024	P K SAHOO	C.O.	COURT NO. 14	Order Dtd. 2024-08-02		(Seat No-23)
144	66146/2024	06.08.2024	WP (C) - 17688/2024	J DEHURY	C.O.	COURT NO. 14	Order Dtd. 2024-08-01		(Seat No-23)
145	66148/2024	06.08.2024	WP (C) - 14084/2018	H. JENA	C.O.	COURT NO. 14	Order Dtd. 2024-08-02	WRIT BRANCH -5	(Seat No-23)
146	66149/2024	06.08.2024	WP (C) - 7132/2012	K. PARIDA	C.O.	COURT NO. 14	Order Dtd. 2024-08-05	WRIT BRANCH -3	(Seat No-28)
147	66150/2024	06.08.2024	WP (C) - 7132/2012	A. SAHOO	C.O.	COURT NO. 14	Order Dtd. 2024-08-05	WRIT BRANCH -3	(Seat No-

									28)
148	66152/2024	06.08.2024	WP (C) - 15611/2011	L. MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2024-08-05	WRIT BRANCH -2	(Se at No-9)
149	66153/2024	06.08.2024	WP (C) - 10147/2018	R.R.DAS	C.O.	COURT NO. 8	Order Dtd. 2024-08-14	WRIT BRANCH -1	(Se at No-4)
150	66154/2024	06.08.2024	WP (C) - 29399/2023	G.K. SUNDARAY	C.O.	COURT NO. 6	Order Dtd. 2024-05-06	WRIT BRANCH -4	(Se at No-19)
151	66155/2024	06.08.2024	WP (C) - 16932/2008	J. DEHURY	C.O.	COURT NO. 6	Order Dtd. 2024-07-31	WRIT BRANCH -8	(Se at No-29)
152	66156/2024	06.08.2024	WP (C) - 18637/2013	A. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-07-31	WRIT BRANCH -7	(Se at No-10)
153	66158/2024	06.08.2024	WP (C) - 23867/2017	DILLIP SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-08-02	WRIT BRANCH -7	(Se at No-5)
154	66159/2024	06.08.2024	WP (C) - 23867/2017	R.K. BHUYAN	C.O.	COURT NO. 6	Order Dtd. 2024-08-02	WRIT BRANCH -7	(Se at No-5)
155	66160/2024	06.08.2024	WP (C) - 11349/2024	A. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-07-31	WRIT BRANCH -4	(Se at No-46)
156	66161/2024	06.08.2024	WP (C) - 11349/2024	P.K. HAZARY	C.O.	COURT NO. 6	Order Dtd. 2024-07-31	WRIT BRANCH -4	(Se at No-46)
157	66163/2024	06.08.2024	CMP- 634/2024	P.K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-08-05		(Se at No-46)
158	66164/2024	06.08.2024	CMP- 501/2024	S. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-08-05	WRIT BRANCH -3	(Se at No-14)
159	66165/2024	06.08.2024	CMP- 570/2024	A.K. JATI	C.O.	COURT NO. 6	Order Dtd. 2024-08-05	WRIT BRANCH -3	(Se at No-14)
160	66166/2024	06.08.2024	WP (C) - 42455/2	BICHITRA NARAYANA	C.O.	COURT NO. 6	Order Dtd. 2024-08-05	WRIT BRANCH	(Se at

			023	SATAPATHY				-4	No-27)
161	66167/2024	06.08.2024	WP (C) - 18314/2022	S.S. PASAYAT	C.O.	COURT NO. 6	Order Dtd. 2024-08-05	WRIT BRANCH -1	(Se at No-4)
162	66168/2024	06.08.2024	WP (C) - 18314/2022	P. BASTIA	C.O.	COURT NO. 6	Order Dtd. 2024-08-05	WRIT BRANCH -1	(Se at No-4)
163	66169/2024	06.08.2024	WP (C) - 8365/2024	RABI SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-11-29	WRIT BRANCH -3	(Se at No-28)
164	66170/2024	06.08.2024	WP (C) - 9205/2024	P.N. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-08-02	WRIT BRANCH -4	(Se at No-38)
165	66171/2024	06.08.2024	WP (C) - 18164/2024	M N MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-12-16		(Se at No-38)
166	66172/2024	06.08.2024	WP (C) - 12221/2024	R.K. MUDULI	C.O.	COURT NO. 23	Order Dtd. 2024-08-02	WRIT BRANCH -7	(Se at No-18)
167	66173/2024	06.08.2024	WP (C) - 12422/2024	GAGAN BIHARI SINGH	C.O.	COURT NO. 23	Order Dtd. 2024-08-02	WRIT BRANCH -1	(Se at No-30)
168	66174/2024	06.08.2024	WP (C) - 15564/2024	SANDIPANI NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-08-02	WRIT BRANCH -3	(Se at No-33)
169	66175/2024	06.08.2024	WP (C) - 16255/2024	H.K. MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2024-08-02	WRIT BRANCH -4	(Se at No-46)
170	66176/2024	06.08.2024	WP (C) - 17201/2024	G. JAYSHING	C.O.	COURT NO. 23	Order Dtd. 2024-12-04	WRIT BRANCH -6	(Se at No-26)
171	66177/2024	06.08.2024	WP (C) - 17028/2024	PRASANNA KUMAR MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-08-02	WRIT BRANCH -4	(Se at No-27)
172	66178/2024	06.08.2024	CMP-1018/2017	S. MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2024-07-24	WRIT BRANCH -2	(Se at No-34)
173	66179/	06.08.2024	CMP-	B. DAS	C.O.	COURT	Order Dtd.	WRIT	(Se

3	2024	24	669/2024			NO. 23	2024-08-05	BRANCH-4	at No-37)
174	66180/2024	06.08.2024	WP (C) - 13864/2020	S. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-08-01	WRIT BRANCH-2	(Se at No-6)
175	66181/2024	06.08.2024	WP (C) - 8598/2015	D. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-24	WRIT BRANCH-1	(Se at No-31)
176	66182/2024	06.08.2024	WP (C) - 15725/2024	B.K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-07-26	WRIT BRANCH-6	(Se at No-16)
177	66183/2024	06.08.2024	WP (C) - 17702/2024	A.K. PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-08-02		(Se at No-16)
178	66184/2024	06.08.2024	WP (C) - 17705/2024	A.K. PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-08-02		(Se at No-16)
179	66185/2024	06.08.2024	CRLMP-916/2024	A.K. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2024-09-03	WRIT BRANCH-8	(Se at No-39)
180	66186/2024	06.08.2024	CRLMP-736/2024	L. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-08-05	WRIT BRANCH-4	(Se at No-37)
181	66187/2024	06.08.2024	CRLMP-735/2024	P.K. PARIDA	C.O.	COURT NO. 17	Order Dtd. 2024-08-05	WRIT BRANCH-4	(Se at No-37)
182	66188/2024	06.08.2024	ABLAPL-7567/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01		(Se at No-37)
183	66189/2024	06.08.2024	CRLMP-539/2024	PRAFULLA KUMAR KAR	C.O.	COURT NO. 2 OLD	Judgement Dtd. 2024-08-05	WRIT BRANCH-6	(Se at No-35)
184	66191/2024	06.08.2024	CRLMP-316/2024	J.P. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05	WRIT BRANCH-2	(Se at No-45)
185	66192/2024	06.08.2024	ABLAPL-7524/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01		(Se at No-45)

186	66193/2024	06.08.2024	ABLAPL-7523/2024	PRASANT KUMAR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01	BAIL-1	(Se at No-3)
187	66194/2024	06.08.2024	CRLMP-457/2024	CHHABI RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05	WRIT BRANCH -5	(Se at No-21)
188	66195/2024	06.08.2024	ABLAPL-7521/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01		(Se at No-21)
189	66196/2024	06.08.2024	CRLMP-457/2024	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05	WRIT BRANCH -5	(Se at No-21)
190	66197/2024	06.08.2024	ABLAPL-3692/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01		(Se at No-21)
191	66198/2024	06.08.2024	ABLAPL-7517/2024	P. R. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01	BAIL-2	(Se at No-12)
192	66200/2024	06.08.2024	ABLAPL-7516/2024	JYOTI RANJAN NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01		(Se at No-12)
193	66201/2024	06.08.2024	BLAPL-750/2024	RK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-02	BAIL-2	(Se at No-8)
194	66202/2024	06.08.2024	BLAPL-3074/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-02	BAIL-1	(Se at No-6)
195	66203/2024	06.08.2024	BLAPL-3570/2024	BB MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05	BAIL-1	(Se at No-1)
196	66204/2024	06.08.2024	ABLAPL-1492/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01		(Se at No-1)
197	66206/2024	06.08.2024	ABLAPL-1486/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01		(Se at No-1)
198	66207/2024	06.08.2024	BLAPL-4667/2024	S. R. PATNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01		(Se at No-1)

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19	66209/ 2024	06.08.20 24	BLAPL- 7458/20 24	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05		(Se at No- 1)
20	66210/ 2024	06.08.20 24	ABLAPL- 7522/20 24	P BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01		(Se at No- 1)
20	66212/ 2024	06.08.20 24	ABLAPL- 7518/20 24	H K TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01		(Se at No- 1)
20	66216/ 2024	06.08.20 24	ABLAPL- 6792/20 24	A. PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-02		(Se at No- 1)
20	66219/ 2024	06.08.20 24	WA- 1001/20 21	M/S.SATYA SMRUTI MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05	WRIT APPEAL	(Se at No- 2)
20	66220/ 2024	06.08.20 24	WA- 1001/20 21	N.R. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05	WRIT APPEAL	(Se at No- 2)
20	66222/ 2024	06.08.20 24	CRLA- 655/201 7	A.K. MISHRA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMIN AL APPEAL	(Se at No- 1)
20	66224/ 2024	06.08.20 24	CRLA- 430/201 5	T.R. DAS	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMIN AL APPEAL	(Se at No- 5)
20	66226/ 2024	06.08.20 24	WP (C) - 15513/2 024	S. MOHARANA	C.O.	COURT NO. 5	Order Dtd. 2024-08-05	WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 122)
20	66227/ 2024	06.08.20 24	WP (C) - 15649/2 013	A.K. BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-08-01	WRIT BRANCH -6	(Se at No- 24)
20	66228/ 2024	06.08.20 24	CRLA- 555/201 4	MR. SURJYAN ARAYAN BISWAL, (C.KASTURI)	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	CRIMIN AL APPEAL	(Se at No- 1)
21	66230/ 2024	06.08.20 24	CRLA- 780/201 8	R.B. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMIN AL APPEAL	(Se at No-

									5)
21 1	66240/ 2024	06.08.20 24	BLAPL- 7407/20 24	BISWAJIT MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-02	BAIL-2	(Se at No- 12)
21 2	66243/ 2024	06.08.20 24	ABLAPL- 6791/20 24	HK DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-02	BAIL-2	(Se at No- 10)
21 3	66244/ 2024	06.08.20 24	ABLAPL- 7703/20 24	N ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05		(Se at No- 10)
21 4	66246/ 2024	06.08.20 24	ABLAPL- 7705/20 24	A DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05	BAIL-2	(Se at No- 10)
21 5	66248/ 2024	06.08.20 24	ABLAPL- 7706/20 24	P JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05		(Se at No- 10)
21 6	66249/ 2024	06.08.20 24	ABLAPL- 7708/20 24	KEDAR SANKAR SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05	BAIL-1	(Se at No- 3)
21 7	66251/ 2024	06.08.20 24	WP (C) - 17230/2 024	D. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23		(Se at No- 3)
21 8	66252/ 2024	06.08.20 24	WP (C) - 17230/2 024	D. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23		(Se at No- 3)
21 9	66253/ 2024	06.08.20 24	WP (C) - 17230/2 024	D. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23		(Se at No- 3)
22 0	66254/ 2024	06.08.20 24	ABLAPL- 7709/20 24	UC DORA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05	BAIL-1	(Se at No- 2)
22 1	66255/ 2024	06.08.20 24	ABLAPL- 7715/20 24	SUSANTA LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05		(Se at No- 2)
22 2	66257/ 2024	06.08.20 24	RPFAM- 398/202 3	BALARAM SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-09-05	FIRST APPEAL	(Se at No- 5)
22 3	66259/ 2024	06.08.20 24	ABLAPL- 7716/20	A PATTIOSHI	C.O.	COURT NO. 20	Order Dtd. 2024-08-05	BAIL-2	(Se at

			24						No-12)
224	66261/2024	06.08.2024	SA-316/1989	B.K. PARDHI	C.O.	COURT NO. 20	Order Dtd. 2024-08-05	SECOND APPEAL	(Se at No-3)
225	66262/2024	06.08.2024	ABLAPL-7793/2024	S MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05	BAIL-1	(Se at No-2)
226	66263/2024	06.08.2024	ABLAPL-7707/2024	DK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05		(Se at No-2)
227	66264/2024	06.08.2024	SA-80/2000	Y. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01	SECOND APPEAL	(Se at No-6)
228	66265/2024	06.08.2024	WP (C) - 18053/2024	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31		(Se at No-6)
229	66266/2024	06.08.2024	BLAPL-7453/2024	DK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05	BAIL-1	(Se at No-1)
230	66269/2024	06.08.2024	CMP-772/2024	J. C. BARAL	C.O.	COURT NO. 20	Order Dtd. 2024-08-05		(Se at No-1)
231	66270/2024	06.08.2024	CRLMC-2709/2024	B DAS	C.O.	COURT NO. 20	Order Dtd. 2024-08-01		(Se at No-1)
232	66271/2024	06.08.2024	BLAPL-7441/2024	SARAT DASH	C.O.	COURT NO. 20	Order Dtd. 2024-08-05	BAIL-2	(Se at No-12)
233	66274/2024	06.08.2024	WP (C) - 16599/2020	TRILOCHAN BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-07-30	WRIT BRANCH -4	(Se at No-37)
234	66275/2024	06.08.2024	WP (C) - 17592/2024	SP SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-08-02		(Se at No-37)
235	66276/2024	06.08.2024	ABLAPL-7125/2024	JR DAS	C.O.	COURT NO. 11	Order Dtd. 2024-08-05	BAIL-1	(Se at No-6)
23	66277/	06.08.2024	WP (C) -	SK NAYAK	C.O.	COURT	Order Dtd.		(Se

6	2024	24	17592/2024			NO. 11	2024-08-02		at No-6)
237	66278/2024	06.08.2024	TRP (C) - 150/2024	P K MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-08-05	M.J.C.	(Se at No-6)
238	66279/2024	06.08.2024	WP (C) - 17891/2024	S SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-08-05		(Se at No-6)
239	66280/2024	06.08.2024	TRP (C) - 170/2024	LAXMIDHAR SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-08-05	M.J.C.	(Se at No-6)
240	66281/2024	06.08.2024	WP (C) - 17891/2024	JP KAR	C.O.	COURT NO. 7	Order Dtd. 2024-08-05		(Se at No-6)
241	66282/2024	06.08.2024	ABLAPL-7014/2024	BS SWAIN	C.O.	COURT NO. 7	Order Dtd. 2024-08-05		(Se at No-6)
242	66283/2024	06.08.2024	CRLMC-5053/2023	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-08-02	CRIMINAL MISC	(Se at No-2)
243	66284/2024	06.08.2024	WP (C) - 18307/2024	A MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-08-06		(Se at No-2)
244	66285/2024	06.08.2024	CRLMC-3620/2023	P K MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-08-28	CRIMINAL MISC	(Se at No-5)
245	66286/2024	06.08.2024	ABLAPL-7110/2024	AT NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05	BAIL-1	(Se at No-4)
246	66287/2024	06.08.2024	CRLMC-5182/2023	K C PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-09-02	CRIMINAL MISC	(Se at No-4)
247	66288/2024	06.08.2024	WP (C) - 18358/2024	A MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-08-06		(Se at No-4)
248	66289/2024	06.08.2024	CRLMC-5189/2023	SAMIR BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-08-05	CRIMINAL MISC	(Se at No-4)

24	66290/2024	06.08.2024	BLAPL-7430/2024	G ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-08-05	BAIL-2	(Se at No-12)
25	66291/2024	06.08.2024	CRLMC-5191/2023	SAMIR BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-08-05	CRIMINAL MISC	(Se at No-4)
25	66292/2024	06.08.2024	WP (C) - 17718/2024	T BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-08-05	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-123)
25	66293/2024	06.08.2024	CRLMC-5192/2023	SAMIR BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-08-05	CRIMINAL MISC	(Se at No-4)
25	66294/2024	06.08.2024	CRLMC-2956/2023	ASHOK KUMAR SARANGI	C.O.	COURT NO. 7	Order Dtd. 2024-08-05	CRIMINAL MISC	(Se at No-2)
25	66295/2024	06.08.2024	BLAPL-7437/2024	JR BISWAP	C.O.	COURT NO. 7	Order Dtd. 2024-08-05		(Se at No-2)
25	66296/2024	06.08.2024	CRLMC-5227/2023	ACHYUTANANDA PATTANAİK, BIKRAM KESHARI RAJ, M K SAMANTARAY, B R MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-08-05	CRIMINAL MISC	(Se at No-5)
25	66297/2024	06.08.2024	BLAPL-3197/2024	KK JENA	C.O.	COURT NO. 7	Order Dtd. 2024-08-05		(Se at No-5)
25	66298/2024	06.08.2024	ABLAPL-7537/2024	SK. AHESAN	C.O.	COURT NO. 7	Order Dtd. 2024-08-01		(Se at No-5)
25	66299/2024	06.08.2024	WP (C) - 14777/2024	S K BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-08-05	WRIT BRANCH -3	(Se at No-12)
25	66300/2024	06.08.2024	BLAPL-7454/2024	S BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-08-05	BAIL-2	(Se at No-9)
26	66301/	06.08.20	CRLMP-	B. MISHRA	C.O.	COURT	Order Dtd.	WRIT	(Se

0	2024	24	1091/2024			NO. 7	2024-08-05	BRANCH-3	at No-14)
261	66302/2024	06.08.2024	CRLMP-928/2024	HAREKRUSHN A DASH	C.O.	COURT NO. 7	Order Dtd. 2024-08-05	WRIT BRANCH-8	(Se at No-39)
262	66303/2024	06.08.2024	CRLMP-929/2024	R.C. MALLICK	C.O.	COURT NO. 7	Order Dtd. 2024-08-05	WRIT BRANCH-8	(Se at No-39)
263	66304/2024	06.08.2024	CRLMP-929/2024	M.R. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-08-05	WRIT BRANCH-8	(Se at No-39)
264	66305/2024	06.08.2024	CRLA-1017/2023	G. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-09-11	CRIMINAL APPEAL	(Se at No-9)
265	66306/2024	06.08.2024	BLAPL-558/2024	PK MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-08-05		(Se at No-9)
266	66307/2024	06.08.2024	CRLMP-1106/2024	M R BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-08-05		(Se at No-9)
267	66308/2024	06.08.2024	WP(C)-17295/2024	K.C. PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-08-05	WRIT BRANCH-6	(Se at No-26)
268	66309/2024	06.08.2024	WP(C)-18268/2024	TRILOCHAN BAG	C.O.	COURT NO. 10	Order Dtd. 2024-08-09		(Se at No-26)
269	66310/2024	06.08.2024	FAO-166/2021	R.R.DAS	C.O.	COURT NO. 10	Order Dtd. 2024-08-05	MISC. APPEAL SEC.	(Se at No-5)
270	66311/2024	06.08.2024	FAO-166/2021	K.K. NATH	C.O.	COURT NO. 10	Order Dtd. 2024-08-05	MISC. APPEAL SEC.	(Se at No-5)
271	66312/2024	06.08.2024	FAO-202/2024	S.K. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-08-05	MISC. APPEAL SEC.	(Se at No-2)
272	66313/2024	06.08.2024	FAO-202/2024	K.C. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-08-05	MISC. APPEAL SEC.	(Se at No-2)

27	66314/2024	06.08.2024	MACA-487/2024	S. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-08-05	MISC. APPEAL SEC.	(Se at No-7)
27	66315/2024	06.08.2024	MACA-487/2024	S. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-08-05	MISC. APPEAL SEC.	(Se at No-7)
27	66316/2024	06.08.2024	WP (C) - 8779/2024	P.N. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-08-05	WRIT BRANCH -7	(Se at No-10)
27	66317/2024	06.08.2024	TRP (C) - 201/2024	A MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-08-05		(Se at No-10)
27	66318/2024	06.08.2024	WP (C) - 10554/2024	B.K. SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-08-05	WRIT BRANCH -3	(Se at No-12)
27	66319/2024	06.08.2024	WP (C) - 14764/2024	R.R.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-08-05	WRIT BRANCH -3	(Se at No-12)
27	66320/2024	06.08.2024	TRP (C) - 193/2024	T MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-08-05		(Se at No-12)
28	66321/2024	06.08.2024	WP (C) - 13110/2024	P.K. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-08-05	WRIT BRANCH -1	(Se at No-2)
28	66322/2024	06.08.2024	WP (C) - 11416/2024	LAMBODAR PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-08-05	WRIT BRANCH -5	(Se at No-23)
28	66323/2024	06.08.2024	TRP (C) - 203/2024	RC ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-08-05		(Se at No-23)
28	66324/2024	06.08.2024	TRP (C) - 205/2024	MR SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-08-05		(Se at No-23)
28	66325/2024	06.08.2024	WP (C) - 13615/2024	RABI SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-10-28	WRIT BRANCH -6	(Se at No-25)
28	66326/2024	06.08.2024	WP (C) - 17203/2024	P.K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-08-05	WRIT BRANCH -6	(Se at No-25)

									26)
28	66327/ 2024	06.08.20 24	WP (C) - 18415/2 024	SK PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-08-05		(Se at No- 26)
28	66328/ 2024	06.08.20 24	WP (C) - 18258/2 024	RR DAS	C.O.	COURT NO. 11	Order Dtd. 2024-08-05		(Se at No- 26)
28	66329/ 2024	06.08.20 24	WP (C) - 18126/2 024	K PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-08-05		(Se at No- 26)
28	66330/ 2024	06.08.20 24	FAO- 11/2023	K.N. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-08-05	MISC. APPEAL SEC.	(Se at No- 9)
29	66331/ 2024	06.08.20 24	WP (C) - 18096/2 024	R. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-07-31		(Se at No- 9)
29	66332/ 2024	06.08.20 24	WP (C) - 17989/2 024	SUBAS SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-10-30		(Se at No- 9)
29	66333/ 2024	06.08.20 24	WP (C) - 18428/2 024	K. C. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-08-02		(Se at No- 9)
29	66334/ 2024	06.08.20 24	WP (C) - 18057/2 024	SIBA PRASAD SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-07-31		(Se at No- 9)
29	66335/ 2024	06.08.20 24	WP (C) - 18057/2 024	M. R. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-07-31		(Se at No- 9)
29	66336/ 2024	06.08.20 24	BLAPL- 6850/20 24	LOKANATH SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-07-30	BAIL-1	(Se at No- 4)
29	66337/ 2024	06.08.20 24	ABLAPL- 7651/20 24	BIKASH PARIJA	C.O.	COURT NO. 23	Order Dtd. 2024-08-02		(Se at No- 4)
29	66338/ 2024	06.08.20 24	WP (C) - 18082/2 024	DILLIP SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-08-02		(Se at No- 4)
29	66341/ 2024	06.08.20 24	WP (C) - 1909/20	P.K. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-02-05	WRIT BRANCH	(Se at

			24					-2	No-6)
29	66342/2024	06.08.2024	BLAPL-7434/2024	R R NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-08-05		(Se at No-6)
30	66344/2024	06.08.2024	BLAPL-7427/2024	B B ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-08-05		(Se at No-6)
30	66345/2024	06.08.2024	WP(C)-18428/2024	HRUSIKESH TRIPATHY	C.O.	COURT NO. 10	Order Dtd. 2024-08-02		(Se at No-6)
30	66351/2024	06.08.2024	BLAPL-7466/2024	P K MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-08-05		(Se at No-6)
30	66352/2024	06.08.2024	BLAPL-7470/2024	KSHITISH KUMAR JENA	C.O.	COURT NO. 10	Order Dtd. 2024-08-05		(Se at No-6)
30	66354/2024	06.08.2024	BLAPL-7472/2024	A K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-08-05		(Se at No-6)
30	66355/2024	06.08.2024	ABLAPL-7727/2024	RK MALLICK	C.O.	COURT NO. 10	Order Dtd. 2024-08-05		(Se at No-6)
30	66357/2024	06.08.2024	ABLAPL-7731/2024	P BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-08-05		(Se at No-6)
30	66359/2024	06.08.2024	ABLAPL-3874/2024	PK MALLICK	C.O.	COURT NO. 10	Order Dtd. 2024-08-05	BAIL-2	(Se at No-11)
30	66360/2024	06.08.2024	WP(C)-17710/2024	P. K. PAL	C.O.	COURT NO. 10	Order Dtd. 2024-08-05		(Se at No-11)
30	66362/2024	06.08.2024	ABLAPL-7741/2024	KR JENA	C.O.	COURT NO. 10	Order Dtd. 2024-08-05		(Se at No-11)
31	66364/2024	06.08.2024	ABLAPL-7742/2024	B MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-08-05		(Se at No-11)
31	66366/2024	06.08.2024	ABLAPL-	MR SAHOO	C.O.	COURT	Order Dtd.	BAIL-1	(Se

1	2024	24	7744/2024			NO. 10	2024-08-05		at No-5)
312	66368/2024	06.08.2024	ABLAPL-7734/2024	GR PATRA	C.O.	COURT NO. 10	Order Dtd. 2024-08-05	BAIL-2	(Se at No-9)
313	66369/2024	06.08.2024	ABLAPL-7737/2024	AK MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-08-05	BAIL-1	(Se at No-5)
314	66370/2024	06.08.2024	ABLAPL-7739/2024	D SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-08-05		(Se at No-5)
315	66371/2024	06.08.2024	ABLAPL-7720/2024	RR SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-08-05	BAIL-1	(Se at No-2)
316	66376/2024	06.08.2024	ABLAPL-7537/2024	AHESAN	C.O.	COURT NO. 10	Order Dtd. 2024-08-01		(Se at No-2)
317	65984/2024	06.08.2024	WP (C) - 4629/2024	AKASH KUMAR SAHOO	GENERAL		Entire Document	WRIT BRANCH -8	(Se at No-43)
318	65990/2024	06.08.2024	WP (C) - 13966/2023	DISTRICT EDUCATION OFFICER BALASORE	GENERAL		Judgement Dtd. 2023-05-17	WRIT BRANCH -2	(Se at No-34)
319	65993/2024	06.08.2024	CMP-724/2024	SOUBHAGYA DASH	GENERAL		Order Dtd. 2024-07-22	WRIT BRANCH -5	(Se at No-23)
320	65994/2024	06.08.2024	CRLMP-501/2024	RAKESH KUMAR SARANGI	GENERAL		Order Dtd. 2024-08-02	WRIT BRANCH -6	(Se at No-35)
321	65997/2024	06.08.2024	BLAPL-5312/2024	DAMBARUDHAR PANGI	GENERAL		Order Dtd. 2024-08-01		(Se at No-35)
322	65998/2024	06.08.2024	BLAPL-7033/2024	SOUMYAKANTA TRIPATHY	GENERAL		Order Dtd. 2024-08-01		(Se at No-35)
323	65999/2024	06.08.2024	ABLAPL-7747/2024	DIBYA PRAKASH MISHRA	GENERAL		Order Dtd. 2024-08-05	BAIL-1	(Se at No-5)

32	66000/2024	06.08.2024	BLAPL-14245/2023	SARBESWAR SAHOO	GENERAL		Order Dtd. 2024-08-05	BAIL-2	(Se at No-11)
32	66001/2024	06.08.2024	WP (C) - 17721/2024	RAKESH KUMAR PATRA	GENERAL		Order Dtd. 2024-08-05	WRIT BRANCH -4	(Se at No-38)
32	66055/2024	06.08.2024	CRLA-648/2011	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-04	CRIMINAL APPEAL	(Se at No-11)
32	66062/2024	06.08.2024	CRLA-206/2011	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-04	CRIMINAL APPEAL	(Se at No-11)
32	66078/2024	06.08.2024	WPCRL-36/2024	DEBASIS MISHRA	GENERAL		Order Dtd. 2024-05-17	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
32	66084/2024	06.08.2024	CRLA-301/2011	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-04	CRIMINAL APPEAL	(Se at No-11)
33	66100/2024	06.08.2024	CRLA-37/2012	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-04	CRIMINAL APPEAL	(Se at No-4)
33	66115/2024	06.08.2024	CRLA-89/2012	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-04	CRIMINAL APPEAL	(Se at No-4)
33	66121/2024	06.08.2024	CRLA-139/2012	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-04	CRIMINAL APPEAL	(Se at No-4)
33	66124/2024	06.08.2024	CRLA-188/2012	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-04	CRIMINAL APPEAL	(Se at No-4)
33	66133/2024	06.08.2024	CRLA-554/2012	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-04	CRIMINAL APPEAL	(Se at No-4)
33	66144/2024	06.08.2024	CRLA-641/2015	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-04	CRIMINAL APPEAL	(Se at No-5)
33	66147/	06.08.2024	CRLA-	SANJAY	GENERAL		Order Dtd.	CRIMIN	(Se

6	2024	24	180/2016	KUMAR BEHERA	RAL		2023-12-04	AL APPEAL	at No-4)
337	66151/2024	06.08.2024	WP (C) - 18107/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-08-05		(Se at No-4)
338	66157/2024	06.08.2024	CRLA-400/2017	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-04	CRIMINAL APPEAL	(Se at No-2)
339	66162/2024	06.08.2024	WP (C) - 6687/2024	SOURAV SEKHAR BEHERA	GENERAL		Final Order	WRIT BRANCH -8	(Se at No-40)
340	66190/2024	06.08.2024	WP (C) - 18099/2024	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2024-08-05		(Se at No-40)
341	66223/2024	06.08.2024	CRLA-783/2017	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-04	CRIMINAL APPEAL	(Se at No-2)
342	66237/2024	06.08.2024	CRLA-562/2020	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-04	CRIMINAL APPEAL	(Se at No-10)
343	66239/2024	06.08.2024	CRLA-576/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-04	CRIMINAL APPEAL	(Se at No-9)
344	66245/2024	06.08.2024	JCRLA-50/2012	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-04	CRIMINAL APPEAL	(Se at No-11)
345	66247/2024	06.08.2024	WP (C) - 5341/2024	MURALIDHAR SWAIN	GENERAL		Order Dtd. 2024-07-23	WRIT BRANCH -8	(Se at No-29)
346	66250/2024	06.08.2024	JCRLA-66/2011	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-04	CRIMINAL APPEAL	(Se at No-6)
347	66258/2024	06.08.2024	JCRLA-60/2012	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-04	CRIMINAL APPEAL	(Se at No-11)
348	66260/2024	06.08.2024	WP (C) - 14140/2024	SANTOSHI KUMARI BEHERA	GENERAL		Counter	WRIT BRANCH (DIVISION)	(Se at No-107)

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349	66267/2024	06.08.2024	JCRLA-73/2012	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-04	CRIMINAL APPEAL	(Seat No-11)
350	66268/2024	06.08.2024	ABLAPL-7828/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-08-06		(Seat No-11)
351	66272/2024	06.08.2024	BLAPL-5774/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-08-02		(Seat No-11)
352	66273/2024	06.08.2024	ABLAPL-7557/2024	ARUN KUMAR BEHERA	GENERAL		Order Dtd. 2024-08-01		(Seat No-11)
353	66340/2024	06.08.2024	MATA-6/2023	MONALISHA SAHOO	GENERAL		Order Dtd. 2024-02-16	FIRST APPEAL	(Seat No-4)
354	66343/2024	06.08.2024	WP (C) - 32845/2020	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-07-16	WRIT BRANCH -4	(Seat No-27)
355	66346/2024	06.08.2024	WP (C) - 32846/2020	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-07-16	WRIT BRANCH -4	(Seat No-27)
356	66347/2024	06.08.2024	WP (C) - 33088/2020	SANJAY KUMAR BEHERA	GENERAL		Judgement Dtd. 2024-07-16	WRIT BRANCH -7	(Seat No-44)
357	66349/2024	06.08.2024	WP (C) - 32962/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-30	WRIT BRANCH -4	(Seat No-38)
358	66350/2024	06.08.2024	MATA-6/2023	MONALISHA SAHOO	GENERAL		Order Dtd. 2023-11-13	FIRST APPEAL	(Seat No-4)
359	66353/2024	06.08.2024	WP (C) - 28240/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-31	WRIT BRANCH -8	(Seat No-29)
360	66358/2024	06.08.2024	WP (C) - 10519/2008	SANJAY KUMAR BEHERA	GENERAL		Entire Brief	WRIT BRANCH (DIVISION BENCH-	(Seat No-121)

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36 1	66361/ 2024	06.08.20 24	OJC- 8167/20 00	SISIR KANTA MISHRA	GENE RAL		Entire Brief		(Se at No- 121)
36 2	66363/ 2024	06.08.20 24	BLAPL- 7499/20 24	RABINDRA NATH BARIK	GENE RAL		Order Dtd. 2024-08-06		(Se at No- 121)
36 3	66365/ 2024	06.08.20 24	CRLMP- 539/202 4	RAJENDRA NARAYAN ROUT	GENE RAL		Order Dtd. 2024-08-05	WRIT BRANCH -6	(Se at No- 35)
36 4	66367/ 2024	06.08.20 24	CRLA- 484/201 2	RAJENDRA NARAYAN ROUT	GENE RAL		Order Dtd. 2024-08-06	CRIMIN AL APPEAL	(Se at No- 4)
36 5	66065/ 2024	06.08.20 24	WP (C) - 8854/20 14	K DAS	GENE RAL		Order Dtd. 2014-07-22		(Se at No- 4)
36 6	66199/ 2024	06.08.20 24	WP (C) - 7810/20 23	P N NAYAK	GENE RAL		Order Dtd. 2024-06-24	WRIT BRANCH -8	(Se at No- 40)
36 7	66205/ 2024	06.08.20 24	WP (C) - 24516/2 023	P.N. NAYAK	GENE RAL		Order Dtd. 2024-06-24	WRIT BRANCH -8	(Se at No- 39)
36 8	66208/ 2024	06.08.20 24	ABLAPL- 4254/20 24	A.K. MANSINGH	GENE RAL		Order Dtd. 2024-05-06	BAIL-2	(Se at No- 10)
36 9	66211/ 2024	06.08.20 24	TRPCRL- 59/2021	A. SUNDARAY	GENE RAL		Order Dtd. 2023-04-26	BAIL-2	(Se at No- 8)
37 0	66213/ 2024	06.08.20 24	WP (C) - 7242/20 24	P.N. NAYAK	GENE RAL		Order Dtd. 5000-01-01	WRIT BRANCH -6	(Se at No- 16)
37 1	66214/ 2024	06.08.20 24	WP (C) - 24502/2 023	P.N. NAYAK	GENE RAL		Order Dtd. 2024-06-24	WRIT BRANCH -8	(Se at No- 39)
37 2	66215/ 2024	06.08.20 24	WP (C) - 26098/2 023	P.N. NAYAK	GENE RAL		Order Dtd. 2024-06-24	WRIT BRANCH -7	(Se at No- 48)

37	66217/2024	06.08.2024	WP (C) - 24697/2023	P.N. NAYAK	GENERAL		Order Dtd. 2024-06-24	WRIT BRANCH -1	(Se at No-2)
37	66218/2024	06.08.2024	WP (C) - 24554/2023	P.N. NAYAK	GENERAL		Order Dtd. 2024-06-24	WRIT BRANCH -8	(Se at No-39)
37	66221/2024	06.08.2024	WP (C) - 24542/2023	P.N. NAYAK	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH -8	(Se at No-39)
37	66225/2024	06.08.2024	WP (C) - 24528/2023	P.N. NAYAK	GENERAL		Order Dtd. 2024-06-24	WRIT BRANCH -8	(Se at No-39)
37	66229/2024	06.08.2024	WP (C) - 24526/2023	P.N. NAYAK	GENERAL		Order Dtd. 2024-06-24	WRIT BRANCH -8	(Se at No-39)
37	66231/2024	06.08.2024	WP (C) - 24519/2023	P.N. NAYAK	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH -8	(Se at No-39)
37	66232/2024	06.08.2024	WP (C) - 10431/2024	B P TANGA	GENERAL		Order Dtd. 2024-07-15	WRIT BRANCH -1	(Se at No-2)
38	66233/2024	06.08.2024	WP (C) - 24509/2023	P.N. NAYAK	GENERAL		Order Dtd. 2024-06-24	WRIT BRANCH -8	(Se at No-39)
38	66234/2024	06.08.2024	WP (C) - 24506/2023	P.N. NAYAK	GENERAL		Order Dtd. 2024-06-24	WRIT BRANCH -8	(Se at No-39)
38	66235/2024	06.08.2024	WP (C) - 4668/2024	P.N. NAYAK	GENERAL		Order Dtd. 2024-06-24	WRIT BRANCH -8	(Se at No-43)
38	66236/2024	06.08.2024	WA-1782/2024	A.K. MISHRA	GENERAL		Order Dtd. 2024-08-05	WRIT APPEAL	(Se at No-6)
38	66238/2024	06.08.2024	WP (C) - 5013/2024	J.D. MUDULI	GENERAL		Order Dtd. 2024-07-24	WRIT BRANCH -5	(Se at No-22)
38	66241/2024	06.08.2024	CMP-301/2018	B.K.DAS	GENERAL		Entire Document		(Se at No-

									22)
386	66242/2024	06.08.2024	WP(C)-24100/2023	P N NAYAK	GENERAL		Order Dtd. 0224-06-28	WRIT BRANCH-2	(Seat No-34)
387	66256/2024	06.08.2024	CRLMC-1228/2008	A K NAYAK	GENERAL		Order Dtd. 2018-04-06		(Seat No-34)
388	66339/2024	06.08.2024	ABLAPL-5431/2024	S C ACHARYA	GENERAL		Order Dtd. 9999-12-31Petition, Affidavit,		(Seat No-34)
389	66356/2024	06.08.2024	WP(C)-35563/2020	A B MALLICK	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-5	(Seat No-22)
390	66372/2024	06.08.2024	MATA-139/2023	J. SAHOO	GENERAL		Order Dtd. 5000-01-01Misc.case, Affidavit,	FIRST APPEAL	(Seat No-4)
391	66373/2024	06.08.2024	MATA-139/2023	J. SAHOO	GENERAL		Order Dtd. 2024-08-30Misc.case, Affidavit,	FIRST APPEAL	(Seat No-4)
392	66374/2024	06.08.2024	MATA-139/2023	J. SAHOO	GENERAL		Order Dtd. 2024-08-30	FIRST APPEAL	(Seat No-4)
393	66375/2024	06.08.2024	MATA-139/2023	J. SAHOO	GENERAL		Order Dtd. 2024-08-30	FIRST APPEAL	(Seat No-4)

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